on training its militants in guerilla warfare during the last two years; and

(b) if so, what is the Central Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MUNISTRY OF HOME AFFAIRS (SHR1 P. CHIDAMBARAM): (a) and (b) The Government have no confirm. ed information to indicate that the GNLF spent Rs. 24 lakhs on training its militants in guerilla warfare during the last two years.

## International Fund for Agricultural Development

799. SHRI K. V. THANGKABALU: Will the Minister of FINANCE be pleased to state:

(a) whether the International Fund for Agricultural Development (IFAD) proposes to assist some projects in Orissa and other States;

(b) if so, what are the details thereof;

(c) whether it is a fact that some projects have already been implemented in the country;

(d) if so, what are the locations of each such project;

(e) what are the details of assistance obtained for those projects; and

(f) how many projects are being implemented or proposed to be implemented in Tamil Nadu?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC IN THE MINISTRY OF AFFAIRS FINANCE (SHRI EDUARDO FALEIRO); (a) and (b) The International Fund for Agricultural Development (IFAD) has extended a loan of US \$ 12.2 million for a Tribal Development Project in Orissa through an agreement signed on 4-2-1988. The Project is located in Kasipur Block of Koraput District and is intended to achieve a sustanable economic up liftment of the tribal population in the area, through investments in agricultural production, rural infrastructure, natural resource development and human resource development.

(c) to (e) Details of assistance obtained from IFAD for other projects and the States in which they are located are as follows:--

| r        | Project                     |              | · · · · · · · · · · · · · · · · · · · | State              | Loan<br>Amount            | Date of    | - |
|----------|-----------------------------|--------------|---------------------------------------|--------------------|---------------------------|------------|---|
| : ب<br>م |                             | · · ·        |                                       |                    | (\$ Million) <sup>1</sup> | Agreement  |   |
| 1        | . Bhima Com                 | mand Area Dr | evelopment .                          | . Maharashtra`     | 50.00                     | 11-10-1979 | - |
| 2        | . Rajasthan C<br>Settlement | ommand Area  | Development                           | & *<br>. Rajasthan | 55.00                     | 4-1-1980   |   |
| . 3      | 5. Sundarban I              | Development  | •                                     | w West Bengal      | 17.50                     | 16-12-1980 |   |
| 4        | . M.P. Mediu                | m Irrigation | • •                                   | . Madhya Pradesh   | 25.06                     | 25-6-1982  | - |
|          | 5. Second U.P.              | Public Tubew | ells                                  | . Uttar Pradesh    | 35-30                     | 28-7-1983  |   |

21

(f) No project located in Tamil Nadu is currently under implementation with IFAD assistance. The pipeline of projects for the future is at present indeterminate since it would depend upon the status of individual project processing, and the availability of funds with IFAD.

## Person<sub>S</sub> killed in Haryana, Punjab and Delhi due to Bomb Blasts

800. KUMARI SUSHILA TIRIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of persons
killed during the month of June, 1988
due to bomb blasts in Haryana,
Funjak and Delhi;

(b) what steps Government have taken to apprehend the culprits; and

(c) how many of them have since been apprehended and what elements Government have found behind the incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c) The information is being collected and will be laid on the Table of the House.

## Indo-Yugoslav Trade Agreement

801. KUMARI SUSHILA TIRIA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Indo-Yuteslav trade agreement has been signed recently to raise trade turnover; and

(b) if so, what are the salient features of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) and (b) A protocol of the talks held during the 17th Session of the Indo-Yugoslav Joint Committee for Economic Cooperation in New Delhi from June 17-21, 1988 was signed on 21st June, 1988, the salient features of the Protocol are given below:—

(i) It was agreed that for 1988, both Sides would make efforts to reach a level of trade turnover of US \$ 250 million on a balanced basis.

(ii) Both sides agreed to premote growth of trade through link dcal mechanism and through trade flows taking place out side the link deal mechanism on a balanced basis.

(iii) It was agreed to sign long term contracts on items of interests to the two Sides.

(iv) It was agreed to extend the existing link deal arrangement signed in August, 1984 for a further period of two years beyond 30-9-88 and to expand the basket of commodities exchanged under this arrangement.

(v) The two Sides agreed that considerable scope exists for industrial cooperation particularly in the areas like agricultural machnery. automobile industry, machine tools, energy, electronics, railways, ship building, alumina-silicate complexes, agro-compltie handtools. food processing industries, telecommunication, civil construction, fishing boats and projects in third countries.

(vi) Both sides agreed for further cooperation in the fields of finance and banking, shinping, planning, tourism and science and technology.

## Amount recovered from Tax Evaders

802. KUMARI SUSHILA TIRIA: Will the Minister of FINANCE be pleased to state:

(a) what is the amount recovered by the Income Tax authorities from the tax evaders during the last six months; and